

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
C I V I L A P P E A L N O (s) . 7 0 6 6 O F 2 0 0 1

HIM M A T SINGH AND ORS.

Appellant (s)

VER SUS

I.C.I. INDIA LT D. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/ 1 2 / 2 0 0 7 This Appeal was called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T P A S A Y A T
HON' B L E MR. JUS T I C E P. SAT H A S I V A M

For Appellant(s)

Mr. P. K. Jain, Adv.

For Respondent(s)

Mr. U.A.Ran a, adv.
Mr. Abhishek Rao, Adv.
M/S Gagrat & Co., Adv.

Mr. R.S. Suri ,Adv

Mr. Ajay K. Agraw al ,Adv

UPON hearing counsel the Court made the following
O R D E R

Call after four weeks.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master